

LOK SABHA DEBATES

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LOK SABHA

Saturday, July 19, 1980/Asadha 28,
1902 (Saka).

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

RE. MOTION FOR ADJOURNMENT
ETC.

PROF. MADHU DANDAVATE (Rajapur) :
I have already given notice of the adjourn-
ment motion.

MR. SPEAKER : Mr. Dandavate, You
are very learned; you know that this cannot
be done at this juncture. The Home Ministry
is going to be discussed to day. I have disall-
owed that.

PROF. MADHU DANDAVATE : I will
only make one 2-second submission.

MR. SPEAKER : No, Sir.

PROF. MADHU DANDAVATE : And
you can reject it, if you so desire.

MR. SPEAKER : No, Sir ; I have already
rejected it.

PROF. MADHU DANDAVATE : In only
wanted to bring to your notice that there is
a constitutional obligation that as far as the
protection of the weaker sections is concerned,
the Constitution guarantees it. 4 Harijans
have been

MR. SPEAKER : I have decided it. You
know it. If a man of your calibre
is going to harass me like that... I expect
something else from you. You know my limi-
tations. You know it.

श्री राम बिलास पासवान (हाजीपुर) :
मैंने इस बारे में 377 का नोटिस दिया था,

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वह मंजूर नहीं हुआ है। बिहार में 4 हरिजनों
की हत्या के सम्बन्ध में 377 का नोटिस दिया
था।

अध्यक्ष महोदय : उस की इत्तिला मुझे मिली
है लेकिन आज होम मिनिस्ट्री की डिमान्ड्स आ रही
है, उस वक्त आप बोलिये।

श्री राम बिलास पासवान : क्या मंत्री जी
जवाब देंगे ?

अध्यक्ष महोदय : मंत्री जी सामने बैठे हुए
हैं। (व्यवधान)**

MR. SPEAKER : Nothing is going to be
recorded without my permission. Now 377.

ASSENT TO BILL

SECRETARY : Sir, I lay on the Table
the Appropriation (Railways) No. 3
Bill 1980, passed by the Houses of Parlia-
ment during the current session and assented
to since a report was last made to the House
on 5 July, 1980.

SHRI NIREN GHOSH (Dum Dum) :
I have given a privilege motion against Shri
Rao Birendra Singh. (Interruption) A Week
has gone.

11.03 hrs.

MATTERS UNDER RULE 377

(i) NEED FOR SPECIAL QUOTA OF FOOD
GRAINS OR THE DROUGHT AFFECTED AREA
OF RAYALASEEMA,

SHRI P. RAJAGOPAL NAIDU
(Chittoor) : Sir, under rule 377, I wish to
raise the following matter :

Almost all parts in Rayalaseema are identi-
fied as droughtprone areas. Every year,
drought conditions prevail in one part or
the other of that area. Since last year, the
drought conditions are prevailing in most
part: of Rayalaseema.

**Not recorded.